

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.2154
TO BE ANSWERED ON 11TH DECEMBER, 2015**

TRIBAL HEALTHCARE

**2154. SHRI KAMAKHYA PRASAD TASA:
SHRI B. SRIRAMULU:
SHRI AJAY NISHAD:
DR. SUBHASH BHAMRE:
SHRI VISHNU DAYAL RAM:
SHRI RAM MOHAN NAIDU KINJARAPU:
SHRIMATI MEENAKASHI LEKHI:
SHRI NISHIKANT DUBEY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has undertaken any study/survey regarding the health indicators of tribals and the status of tribal healthcare in the country, if so, the details and outcomes thereof along with the aberrations noticed therein;
- (b) whether the Government is aware that infrastructural challenges to the tribal healthcare, shortages of doctors and medical personnel and the paucity of health related knowledge among tribals are the reasons due to which they exhibit signs of poor nutritional status, higher levels of morbidity and mortality and reduced utilization of ante-natal and post-natal services;
- (c) if so, the details thereof and the reaction of the Government thereto along with the remedial measures taken/being taken by the Government in this regard;
- (d) the number of public health centres and sub-centres functioning in the tribal areas along with the funds sanctioned, released and utilized for tribal healthcare during each of the last three years and the current year, State/UT-wise; and
- (e) the details of the schemes formulated/being formulated by the Government to provide free/affordable healthcare services to the tribal population?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b): National surveys such as National Family Health Survey (NFHS), District Level

Contd.....

Household Survey (DLHS), Annual Health Survey (AHS), National Sample Survey (NSSO), Sample Registration System (SRS), and Rural Health Statistics (RHS) and the Population Census undertaken by the Government capture some information on tribal health.

The information regarding some health indicators including nutrition and utilisation of ante-natal and post-natal services by scheduled tribes are at Annexure-I-A and IB respectively.

(c): Public Health being a State subject, the primary responsibility to provide affordable health care services to the people including tribal population lies with State/UT Governments. However, under the National Health Mission (NHM), support is provided to States/UTs to strengthen their health systems including for setting up/upgrading public health facilities, augmenting health human resource on contractual basis for provision of equitable, affordable healthcare to all its citizens particularly the poor and vulnerable population including tribal population based on requirements posed by the States in their Programme Implementation Plans. Under NHM, all tribal majority districts whose composite health index is below the State average have been identified as High Priority Districts (HPDs) and these districts are to receive more resources per capita under the NHM as compared to the rest of the districts in the State. These districts also receive focused attention and supportive supervision. Norms for infrastructure, Human resource, ASHAs, MMUs etc. under NHM are relaxed for tribal and hilly areas.

(d): The number of Sub-Centres, Primary Health centres (PHCs) and Community Health Centres (CHCs) functioning in tribal areas as per Rural Health Statistics, 2015 is at Annexure-II.

The State/UT wise details of funds sanctioned, released and utilized for upgradation/strengthening of CHCs, PHCs, District Hospitals, & New Constructions/ Renovation during each of the last three years and the current year is at Annexure –III.

(e): As mentioned above, Public Health being a State subject, the primary responsibility to provide affordable health care services to the people including tribal population lies with State/UT Governments. However, under the National Health Mission (NHM), support is provided to States/UTs to strengthen their health systems for provision of free and affordable healthcare to all its citizens including tribal population based on requirements posed by the States in their Programme Implementation Plans.

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Information regarding Various Health Indicators of Scheduled Tribes**(I) Proportion of children 12-23 months receiving full immunization**

	Total	ST
NFHS-III (2005-06)	43.5	31.3
DLHS-III(2007-08)	53.5	45.5
CES (2009)	61.0	49.8

(II) Proportion of 12-23 months old children immunised against measles

	Total	ST
NFHS-III (2005-06)	58.8	46.1
DLHS-III(2007-08)	69.1	65.0
CES (2009)	74.1	67.0

(III) Proportion of delivery attended by skilled health personnel

	Total	ST
NFHS-III (2005-06)	46.6	25.4
DLHS-III(2007-08)	52.3	37.6
CES (2009)	76.2	61.3

(IV) Proportion of institutional deliveries

	Total	ST
NFHS-III (2005-06)	38.7	17.7
DLHS-III(2007-08)	46.9	32.5
CES (2009)	72.9	57.0

NFHS - III (2005-06)	Total	ST
Infant Mortality Rate	57.0	62.1
Under 5 Mortality Rate	74.3	95.7
DLHS-III (2007-08)	Total	ST
Any ante-natal check-up	75.1	65.9
Number of ANC visits (3+)	49.7	42.2

Annexure -IB

Nutritional Status, prevalence of anaemia among children and women, place and assistance during delivery and post-natal Care - India and ST			
(I) Nutritional Status of Children		India	ST
	Prevalence of stunting in children under (5) years of age (%)	48.0	53.9
	Prevalence of wasted children under (5) years of age (%)	19.8	27.6
	Prevalence of underweight children under (5) years of age (%)	42.5	54.5
(II) Nutritional Status of Women			
	Percentage of women age 15-49 below 145 cm whose "Body Mass Index (BMI) is below 18.5 (total thin)	35.6	46.6
(III) Prevalence of anaemia among children and women			
	Percentage of children age 6-59 months having any anaemia (<11.0 g/dl)	69.5	76.8
	Percentage of women age 15-49 having any anaemia (<12.0 g/dl)	56.2	68.5
(IV) Place and assistance during delivery			
(a)	Proportion of delivery attended by skilled health personnel,		
	NFHS-III (2005-06)	46.6	25.4
(b)	Proportion of institutional deliveries		
	NFHS-III (2005-06)	38.7	17.7
(V) Mother's first postnatal check-up			
(c)	Percent distribution of women giving birth in the five years preceding the survey received post-natal check-up		
	NFHS-III (2005-06) (first postnatal check-up within 2 days	37.3	23.0
Source: National Family Health Survey, 2005-06			

NUMBER OF SUB CENTRES, PHCs & CHCs IN TRIBAL AREAS				
S. No.	State/UT	As on 31st March, 2015		
		Sub centre	PHCs	CHCs
1	Andhra Pradesh	691	130	11
2	Arunachal Pradesh #	286	117	52
3	Assam	1283	283	31
4	Bihar+	23	6	0
5	Chhattisgarh	2950	411	85
6	Goa	66	8	1
7	Gujarat	2775	382	70
8	Haryana *	0	0	0
9	Himachal Pradesh	104	43	10
10	Jammu & Kashmir	307	48	11
11	Jharkhand	2333	160	104
12	Karnataka	321	64	7
13	Kerala	831	137	12
14	Madhya Pradesh	2952	332	104
15	Maharashtra	2057	315	67
16	Manipur^	226	45	7
17	Meghalaya #	428	110	27
18	Mizoram #	370	57	9
19	Nagaland #	396	128	21
20	Odisha++	2689	426	135
21	Punjab *	0	0	0
22	Rajasthan	1574	210	63
23	Sikkim	48	12	0
24	Tamil Nadu	564	66	20
25	Telangana	698	93	23
26	Tripura	499	45	7
27	Uttarakhand	176	10	8
28	Uttar Pradesh	NA	NA	NA
29	West Bengal	3195	304	108
30	A&N Island	41	4	1
31	Chandigarh *	0	0	0
32	D&N Haveli #	56	7	1
33	Daman & Diu	5	0	0
34	Delhi *	0	0	0
35	Lakshadweep# ⁽²⁾	14	4	3
36	Puducherry *	0	0	0
	India	27958	3957	998

#:States are predominantly tribal areas

++ State informed that there are 23 other hospitals functioning in tribal area which are equal to PHCs level facilities

² The population is less than the norm (CHC) of 80,000.

^ Data for 2013-14 repeated

+ Data for 2010 repeated

NA - Data not available

Annexure-III**Statement showing the Allocation of funds & utilization by the State/UTs from the F.Y. 2012-13 to 2015-16 (30/10/2015)**

Sl. No.	State	2012-13		2013-14		2014-15		2015-16	
		Allocation (Approval as per SPIP)	Utilization	Allocation (Approval as per SPIP)	Utilization	Allocation (Approval as per SPIP)	Utilization	Allocation (Approval as per SPIP)	Utilization
1	Bihar	9505.11	1610.19	3753.02	1503.11	7112.39	3987.45	1005.82	224.82
2	Chattisgarh	7366.57	896.69	12132.06	648.73	8545.62	11692.57	3103.70	1588.23
3	Himachal Pradesh	8356.57	1548.36	2505.40	1886.06	4290.72	3139.61	2148.34	328.15
4	Jammu & Kashmir	11754.82	2645.30	9107.57	10463.92	15367.75	14906.61	5086.07	334.76
5	Jharkhand	7839.43	791.38	5694.64	3883.86	4448.72	3019.21	155.30	230.05
6	Madhya Pradesh	17461.82	4512.59	7879.40	1924.04	7195.39	6139.88	5840.30	2174.28
7	Orissa	28743.15	7071.80	14465.02	10638.17	17098.42	21072.32	10029.27	6983.69
8	Rajasthan	7366.57	558.36	24502.80	16737.50	29638.44	23850.44	23416.30	11614.62
9	Uttar Pradesh	36194.66	7048.32	37664.02	2577.67	4925.25	31119.88	48454.63	15778.17
10	Uttarakhand	8765.03	1012.80	1842.27	1203.54	4653.99	3660.40	272.77	242.09
11	Arunachal Pradesh	7366.57	858.36	2544.72	735.82	5682.25	3596.34	977.81	519.25
12	Assam	7466.57	658.36	18264.40	4948.96	11652.79	7280.54	10134.42	2424.05
13	Manipur	8139.00	614.66	1536.88	332.77	4332.72	3557.69	587.17	266.44

14	Meghalaya	7804.07	1086.39	2343.40	759.29	5366.96	3556.08	1634.30	552.10
15	Mizoram	7366.57	801.80	1554.47	816.57	4380.22	2922.44	155.30	214.25
16	Nagaland	7444.57	566.26	3015.69	1224.72	4969.38	2931.94	895.75	214.25
17	Sikkim	7707.77	572.74	1568.22	422.10	4614.14	3077.14	354.56	214.38
18	Tripura	8510.10	1681.79	3742.56	1678.23	4421.72	3367.28	380.30	412.46
19	Andhra Pradesh	30958.21	9813.64	9052.40	3068.02	12276.47	10648.09	155.30	214.25
20	Goa	7371.37	558.75	1540.20	313.78	13041.78	8714.44	170.60	215.00
21	Gujarat	12716.33	2440.59	9033.99	10286.99	4344.85	2930.04	155.30	1039.98
22	Haryana	7527.85	641.48	3782.33	392.39	6155.52	8306.39	733.22	237.80
23	Karnataka	9348.61	2318.39	15268.37	7406.53	4857.78	3354.46	6635.73	2583.52
24	Kerala	11621.63	2312.68	9232.73	3342.67	14113.33	11862.78	4628.30	1957.95
25	Maharashtra	23505.92	16250.15	12641.59	10932.97	9363.75	6121.25	2781.49	243.28
26	Punjab	11048.64	4193.18	7981.40	3281.82	9043.10	5711.15	3824.34	1660.05
27	Tamil Nadu	17724.37	4555.59	21430.31	22573.19	4950.72	5228.01	5685.15	4605.04
28	Telangana	7366.57	558.36	1505.40	311.06	24156.28	37355.83	155.30	214.25
29	West Bengal	16349.48	8715.19	6707.10	12332.56	10114.05	8216.38	2001.38	1430.54
30	Andaman & Nicobar Islands	7636.39	611.70	1505.40	461.45	4305.72	3012.25	155.30	214.25
31	Chandigarh	7366.57	558.36	1505.40	311.06	4290.72	2922.44	155.30	214.25
32	Dadra & Nagar Haveli	7366.60	564.28	1505.40	311.06	4290.72	2922.44	165.30	214.25

33	Daman & Diu	7370.07	558.85	1508.40	312.02	4293.96	2922.98	159.86	214.68
34	Delhi	7379.57	565.93	2151.30	329.81	10290.72	8360.73	335.30	214.25
35	Lakshadweep	7366.87	558.36	1505.70	311.06	4290.72	2922.44	155.30	214.25
36	Puducherry	7366.57	558.36	1505.40	311.06	4290.72	2922.44	155.30	214.25
	Total	412550.57	90869.99	263479.36	138974.54	297167.78	287312.37	142839.88	60217.88

Note:

1. Utilization is inclusive of previous years unspent balance.

2. The above data comprises of **Hospital Strengthening** - Up gradation of CHCs, PHCs, Dist. Hospitals, Strengthening of Districts , Sub Divisional Hospitals, CHCs, PHCs and Sub Centre Rent and Contingencies & **New Constructions/ Renovation and Setting up** - CHCs, PHCs, SHCs/Sub Centres, Setting up Infrastructure wing for Civil works, Govt. Dispensaries/ others renovations and Construction of BHO, Facility improvement, civil work, BemOC and CemOC centres, Major civil works for operationalization of FRUS, Major civil works for operationalization of 24 hour services at PHCs, Civil Works for Operationalising Infection Management & Environment Plan at health facilities, Infrastructure of Training Institutions, SDH, DH and Civil work of DEIC (RBSK)

